

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /36/241/2024
NAME OF THE COMPANY	Varahi Pharma Pvt Ltd
NAME OF THE PETITIONER(S)	Shekar Reddy Gangula
NAME OF THE RESPONDENT(S)	Varahi Pharma Pvt Ltd & 5 others
UNDER SECTION	241

ORDER

Due to internet connectivity issues, **matter is adjourned to 01.07.2024.**

SD/-
MEMBER (T)

SD/-
MEMBER (J)